

विल्ली को छोड़कर, हिन्दुस्तान के किसी भी हॉस्पिटल में सही दवाइयाँ नहीं मिल रही हैं, नकली दवाइयाँ हैं, कच्चा खाने बन गए हैं। इसलिए मैं माननीय मंत्री जी से जानना चाहता हूँ कि गांव के उन इलाकों में जहाँ साँप के काटने पर केवल लीज भाइ-फूक पर निर्भर करते हैं, दवाइयाँ उपलब्ध नहीं हैं, क्या वहाँ कृपा करके दवाइयाँ उपलब्ध कराने की कोशिश करने? यदि हाँ, तो कब तक?

SHRI B. SHANKARANAND :
I can only reply to questions related to the main question regarding availability of medicines for snakebites. This anti-serum is manufactured in CRI, Kasauli and the Haffkine Institute, Bombay. In 1978-79, 30,991 ampules of 10 cc were manufactured on demand. In 1979-80 the demand was less and the supply was 26,500 ampules of 10 cc. The question is about the supply of this medicine. There is no shortage of supplies of this medicine. That I can say.

श्री मोहन लाल पटेल : माननीय अध्यक्ष महोदय, माननीय मंत्री जी ने अपने जवाब में बतलाया है कि उन के पास सारे देश में साँप-काटने की घटनाओं को फिगरर्स नहीं हैं। आज कल देश में साँप-काटने की घटनाओं काफी होती हैं और ऐसी शिकायतें भी मिलती हैं कि अस्पतालों में दवाइयों की कमी को वजह से अनेक मृत्यु हो जाती हैं। मैं जानना चाहता हूँ—क्या मंत्री महोदय के पास ऐसी शिकायतें आई हैं, यदि आई हैं तो उस के बारे में उन्होंने क्या कदम उठाए जा रहे हैं?

यह जानना भी जरूरी है कि देश में स्नेक-बाइट के कितने कैंसेज होते हैं तो उन में कितनी मृत्यु होती है—इस जानकारी को हासिल करने के लिये मंत्री जी क्या कदम उठाना चाहते हैं?

SHRI B. SHANKARANAND :
Sir, we have not received any complaint whatsoever regarding deaths by snake-bite due to shortage of medicines.

श्री मनीराम बागड़ी : जिस तरीके से विश्व स्वास्थ्य संगठन को सत्य बिल कर भारत में मलेरिया का नाश करने के लिए, चेचक का नाश करने के लिये, इंसिष्यापी अन्वयोन चला कर उन के खिलाफ प्रोवोक किया, उसी तरीके से जो गाँवों, क्षेत्रों और जंगलों में लोग साँप के काटने से मर जाते हैं तथा अभी तक रुड़िवादी एंटी प्रभा बँवती है कि लोग मंत्र-तंत्र या भाइ-फूक का सहारा लेते हैं, ऐसे लोगों को मरने से बचाने के लिये क्या सरकार इस किस्म का कोई संगठन शुरू करना चाहती है जिस से देश में साँप काटने से मृत्यु न हो तथा इस किस्म का प्रचार कर के गाँव के स्तर तक दवाइयाँ उपलब्ध कराई जाय ताकि वहाँ पर उन का इलाज हो सके।

MR. SPEAKER : There is nothing for you.

SHRI B. SHANKARANAND :
This is a suggestion.

DR. SUBRAMANIAN SWAMY :
Sir, I am on a point of order. According to rules, he shall not ask for information on trivial matters. He could have asked through a letter or this matter could have been cleared through an unstarred question. Should Parliament be subjected to asking about this sort of information?

MR. SPEAKER : Let him answer at his sweetwill.

Parkash Padkune World Badminton Champion

*482. **SHRI JANARDHANA POOJARY :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Parkash Padkune, World Badminton Champion has left India for good and gone to Denmark;

(b) whether he has taken this step on account of refusal of extension of leave; and

(a) if so, the reasons for not granting him extension of leave?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE

(SHRIMATI SHEILA KAUL):

(a) Sir,

(b) and (c). Do not arise.

SHRI JANARDHANA POOJARY: Sir, the future of Mr. Padkune—not only Mr. Padkune's future—but also the future of the sportsmen of India are at stake. All the national dailies carried a newsitem saying that Mr. Padkune who has won the world cup has become the Inaugural World Cup Champion. After winning the World Cup Championship he finds it very difficult to get the leave in order to concentrate on Badminton in foreign countries. The foreign countries, particularly, realise that top level sports are wholetime job. Hence, Government has to encourage it. Here is a world champion who finds it very difficult to get the leave. All the world-cup sportsmen at the top level must be free from economic worry. So, this question has been asked. May I know from the hon. Minister what types of rewards have been given to Mr. Padkune and what types of incentives have been given to Mr. Padkune and whether Mr. Padkune will be given leave to concentrate on Badminton. I want to know whether the Bank in which he is working is a nationalised bank. If it is a nationalised bank, why leave was not granted? Why action was not taken against the Chairman of the Bank.

MR. SPEAKER: Have you catalogued them?

SHRIMATI SHEILA KAUL: Shri Padkune is employed in the Union Bank of India; he is a world Champion, at least today.

PROF. N. G. RANGA: We are proud of it.

SHRIMATI SHEILA KAUL: He executed an agreement with Denmark on a payment of one Lakh Kroners for playing Badminton in Denmark.

AN HON. MEMBER: What is the value?

SHRIMATI SHEILA KAUL: Somebody can work this out, it is in Kroners. The agreement he has had for one year has been renewed from 1-12-81 to 30-11-82 for which he was granted leave by the employer in India. He is working in this Bank and he is an employee and they are the employers. I can only give this information that he has been given his leave.

MR. SPEAKER: That is all.

SHRI JANARDHANA POOJARY: You are also concerned. The nation is concerned about that. There is no doubt that the entire nation is interested. You are very much interested in sports. You are to elicit correct information about giving the incentives.

MR. SPEAKER: You ask your question whether she is prepared to give the incentives.

SHRI JANARDHANA POOJARY: In addition, I may be permitted to ask a second supplementary you know that India is a poor country.

AN HON. MEMBER: Not at all.

SHRI JANARDHANA POOJARY: At least to a certain extent we are poor. We have to admit. It is not proper or it is also not fair that our top level sportsmen are subjected to economic worries. May I known from the hon. Minister whether there is any proposal or whether Government is thinking of

having a national policy to encourage the top level world championships at least? (*Interruptions*)

MR. SPEAKER: Shri Poojary is meaning this for all the good players. That is all.

SHRI JANARDHANA POOJARY: At least for world champions may I know whether Government is going to have any national policy. (*Interruptions*). May I know whether Government is thinking of having a national policy to reward the top level players and to keep them free from all economic worries.

SHRIMATI SHEILA KAUL: As I have mentioned just now, Shri Prakash is already drawing such a vast amount of money. All these youngsters are in a position to earn and it should be demoralising them if we give them pension when they are in their prime of life. I am sure when they are at the pensionable age, things will improve and they may have better prospects.

MR. SPEAKER: His question was: are you prepared to give any incentive so that they will be in India to promote sports.

SHRIMATI SHEILA KAUL: This is a question of giving incentives? We have not got it.

SHRI JANARDHANA POOJARY: This is a wholetime job. (*Interruptions*).

MR. SPEAKER: Shri Jagdish Tytler. (*Interruptions*). I think Shri Satyasadan is a fast bowler.

SHRI KRISHNA CHANDRA HALDER: I think the hon. Minister should do something!

MR. SPEAKER: I know you are handicapped. (*Interruptions*) That is why I am going to hand over this cup which I have won.

SHRI JAGDISH TYTLER: Sir, I want the Minister to be a little more concerned with the question that I am going to put.

Is the Government not aware that before Shri Padkune was going to Denmark, he negotiated with the then Chairman of the Asian Games, Shri Shukla and Mr. Buta Singh, later on that he does not want to become a professional; he does not want to leave this country but he wants to stay in India and participate in the Asian Games as an amateur?

He only wanted some compensation, financial compensation which could be given. A promise was given to him and, ultimately, that promise was taken away. This is one part. I am coming to the second part. When he won the World Championship, the Government of India was no doubt very happy. Even the Prime Minister sent him greetings on his victory. But, Sir, the Chief Minister of Karnataka promised him a plot of 400 sq. metres in Bangalore and also financial help at that time. Sir, I remember he talked to me because I am heading the Delhi Badminton Association. Sir, this biggest disappointment was that the promise given to him by his own State has not been implemented. So, I would like to know whether the promise given to him by the Chief Minister of Karnataka will be implemented?

SHRIMATI SHEILA KAUL: Sir, I am sorry I do not know anything about the promise made out.

MR. SPEAKER: Will you find out about this thing?

SHRIMATI SHEILA KAUL: I will.

SHRI SATYASADHAN CHAKRABORTY: Sir, this is not the question of any single player. I understand the difficulties

of the players. Most of the players when they play may get some money but afterwards people forget them and many of them live in abject poverty. Sometimes we have to arrange festival matches for their relief. Sir, these are the people who actually bring fame to our country. So, may I ask the hon. Minister whether Government is going to have a scheme whereby for sportsmen in various fields of the game who earn fame for our country their security in old age is assured?

SHRIMATI SHEILA KAUL:
It is a very good suggestion for action.

SHRI MADHAVRAO SCINDIA: Sir, whilst he fully supporting the arguments to extend financial facilities and retirement benefits to world-class sportsmen, I think, we are missing one aspect, that is the financial incentives and encouragement to be given at school and college level to potential sportsmen who are coming up. Sir, I think, sports is totally neglected in this country. Sir, I have seen the National Stadium. It is such a beautiful sight to watch youngsters coming from all walks of life and practice over there. If such stadia are duplicated throughout our country we will not only solve the student problem but also the youth problems. Also, Sir, some grace marks can be given to the potential sportsmen in their Secondary or Degree examinations.

SHRIMATI SHEILA KAUL:
Sir, I am very happy about the question that the hon. Member has put. It strengthens our hands because he has said that we should have more stadia and playgrounds so that the small children are able to participate. This is a very good idea. We are thinking on these lines.

MR. SPEAKER: It should be with more vigour.

SHRIMATI SHEILA KAUL:
Sir, about the incentive that he has mentioned we have recently set-up Benevolent Fund. We do give grants to them and also recognise their achievements by giving them awards namely, Arjuna Award. We have everything in our mind and if the hon. Member gives some more suggestions it will help us. *(Interruptions)*

SHRI SONTOSH MOHAN DEV: Sir, when allowing supplementaries to various questions the Speaker should also take in to consideration better sportsmen than sportsman like Dr. Subramaniam Swamy.

MR. SPEAKER: I cannot leave Mr. Halder.

SHRI KRISHNA CHANDRA HALDER: Mr. Speaker, Sir, you know that in international standard our sports and games are not upto the mark. We have lost our hockey title.

MR. SPEAKER: I will recommend your case for appointment as a coach.

DR. SUBRAMANIAM SWAMY:
Sir, don't joke with Marxists. They don't have any sense of humour. *(Interruptions)*

PROF. MADHU DANDAVATE:
Sir, this is wrong. Karl Marx used to laugh.

DR. SUBRAMANIAM SWAMY:
You are confusing Karl Marx with Groucho Marx.

SHRI KRISHNA CHANDRA HALDER: Sir, we appreciate humour. Sir, a few players like Padkune have become world champions. It is a matter of pride that Padkune has become world champion in Badminton. I would like to know from the hon. Minister whether all

the best players who become world famous will be taken care of and will Government formulate any policy so that these world famous players do not leave our country and continue to serve our country in world sports and games?

SHRIMATI SHEILA KAUL:

It is a very good suggestion for our consideration.

Requirement of Teachers for Schools in Resettlement Colonies, Delhi

*483. **SHRI M. RAMGOPAL REDDY:** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to lay a statement showing:

(a) whether a large number of teachers are required for Primary and Secondary Schools located in resettlement colonies in Delhi;

(b) whether any survey has been conducted to assess the needs of teachers for children in these colonies;

(c) if so, the details thereof; and

(d) the number of teachers required for Primary and Secondary Schools in these colonies and when these teachers are likely to be appointed?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) :

(a) to (d). A Statement is laid on the Table of the Sabha.

Statement

According to information furnished by the Delhi Administration, the requirement of teachers in schools is

assessed every year on the basis of norms fixed by the Delhi Administration. These norms take into account enrolment of students per section, size of class-rooms in the school and other related factors. Detailed survey of school-going children is conducted in the beginning of academic session to determine the probable enrolment class-wise for Primary/Middle/Secondary/Senior Secondary Schools.

According to the Delhi Administration, 83 posts in 23 of the 33 Middles/Secondary/Senior Secondary schools, located in resettlement colonies, are lying vacant against 1063 sanctioned posts. As regards M.C.D. Primary Schools, against 1424 sanctioned posts of teachers and Headmasters in the 125 M.C.D. Primary Schools in the resettlement colonies, only one post of Headmaster, Primary school is vacant. Action to fill up the vacant posts is already in progress.

SHRI M. RAMGOPAL REDDY: Mr. Speaker, Sir, there are 83 posts vacant in 23 schools. That works out to 4 teachers per school. I want to know how the administration is running the schools without teachers.

SHRIMATI SHEILA KAUL: Sir, we are just now talking about re-settlement programme of the DDA where schools have been set-up—both primary and secondary. Sir, the primary schools are 125 in number where we have 1414 Assistant Teachers working. There is no vacancy there. As far as Headmasters are concerned we have 125 sanctioned posts and there is one vacancy which is to be filled up during Xmas vacations.

As far as Secondary schools are concerned there are 33 schools and the sanctioned posts are 1063. There are 83 vacancies. These vacancies that exist are of 23 Yoga teachers and 33 Science 'A' teachers. Sir, Science